

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00846/2018**

Thursday this the 4<sup>th</sup> day of March 2021

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER  
HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Unnikrishnan.R  
Staff No.27643, Transport Operation and Maintenance Division  
VSSC, Thumba, ISRO P.O, Thiruvananthapuram-695 022  
Residing at T.C.19/1692(1), Krishnavilasom  
Kesavadeva Road, Thamalam, Poojapura P.O  
Thiruvananthapuram – 695 012

...Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

**v e r s u s**

1. The Director  
Vikram Sarabhai Space Centre  
Thumba, ISRO P.O, Thiruvananthapuram – 695 022
2. The Secretary & Chairman  
Department of Space  
Antariksh Bhavan, New BEL Road  
Bangalore – 560 094
3. The Senior Administrative Officer  
Establishment Section, VSSC, Thumba  
ISRO P.O, Thiruvananthapuram – 695 022
4. Abhilesh Kumar.S  
Staff No.30067, Light Vehicle Driver-B  
VSSC, Thumba, ISRO P.O,  
Thiruvananthapuram – 695 022

....Respondents

(By Advocate Mr.N.Anilkumar,SCGSC for R 1-3, Mr.S.Justus for R4)

This application having been heard on 4<sup>th</sup> March, 2021, this Tribunal on the same day delivered the following :

**O R D E R (O R A L)****HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

The applicant submits that he is presently working as Light Vehicle Driver-A in VSSC Thumb. On completion of 5 years in the above grade, he was included in the panel for promotion to the post of Light Vehicle Driver-B. The panel was brought into force from 1.7.2018 and is in force upto 30.6.2019. The applicant is at Sl.No.3 in the above panel. As the candidates in Sl.No.1 & 2 in the panel are suffering penalty, two posts were kept aside and no promotions were effected and the applicant was expecting promotion. Applicant submits that now the promotion has been granted to Sl.no.4 and 5 and ST candidate at Sl.No.8. Aggrieved by this, the applicant has approached this Tribunal praying for the following reliefs:

- “1. Call for the records leading to the issue of Annexure A2 and set aside Annexure A2.
2. Direct the respondents 1 to 3 to consider granting promotion to the applicant to the post of Light Vehicle Driver-B
3. Declare that the denial of promotion to the applicant is Light Vehicle Driver-B is illegal and arbitrary and direct the respondents 1 to 3 to appoint the applicant as Light Vehicle Driver-B immediately w.e.f the date of appointment of the 4<sup>th</sup> respondent.
4. Direct the respondents 1 to 3 to promote the applicant as Light Vehicle Driver-B w.e.f the date of promotion of the 4<sup>th</sup> respondent and grant all consequential benefits including pay and allowances.
5. Any other further relief or order as this Hon'ble Tribunal may deem fit and proper to meet the ends of justice.
6. Award the cost of these proceedings .”

2. When the matter came up for consideration, counsel for the applicant submits that the applicant wishes to withdraw the Original Application. Counsel for the respondents submits that the respondents have no objection for the same. Hence **the O.A is dismissed as withdrawn**. No costs.

**K.V.EAPEN**  
**ADMINISTRATIVE MEMBER**

**P.MADHAVAN**  
**JUDICIAL MEMBER**

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**List of Annexures**

Annexure A1 - True copy of communication No.1(9)/No.VSSC/EST/F/1(9) dated 17.7.2018 issued by the Sr.Administrative Officer, VSSC, Thiruvananthapuram

Annexure A2 - True copy of office order No.VSSC/EST/F/1(9) dated 30.7.2018 issued by the 3<sup>rd</sup> respondent

Annexure A3 - True copy of the representation dated 14.9.2018 to the 3<sup>rd</sup> respondent

Annexure A4 - True copy of O.M No.11/3(2)/85-1 dated 31.3.1987 issued by the Department of Space.

Annexure R1(a) - True copy of the Presidential Notification dated 18.7.1972

Annexure R1(b) - True copy of the Notification dated 14.11.1974

Annexure R1(c) - True copy of the OM No.HQ:ADMN:A.20(2)(ii) dated 25.3.2017

Annexure R1(d) - True copy of the Panel drawn in the review as on 1.7.2017

Annexure R1(e) - Office order dated 15.11.18

Annexure R1(f) - Office order dated 1.8.2017

Annexure R1(g) - True copy of OM No.HQ.ADMN:A.20(2) dated 26.06.2009

Annexure R1(h) - True copy of OM No.HQ.ADMN:A.20(2) dated 04.07.2009

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